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Date: 24/08/2025

Deepa Chettri Vs Munna Chettri Alias Khima Devi Chettri

Court: Sikkim High Court

Date of Decision: Nov. 19, 2024

Hon'ble Judges: Bhaskar Raj Pradhan, J

Bench: Single Bench

Advocate: Karma Tshering Tamang

Judgement

Bhaskar Raj Pradhan, J

1. Heard the learned Counsel for the petitioner. Issue notice upon the respondent in C.R.P. No. 09 of 2024 as well as in I.A. No. 01 of 2024 subject

to filing of requisites within three days.

2. List on 11.12.2024.